

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1956**

TO BE ANSWERED ON THE 11TH MARCH, 2025/ PHALGUNA 20, 1946 (SAKA)

PROJECTS SANCTIONED UNDER BADP

1956. SHRI RAJU BISTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of projects sanctioned under BADP since 2019 in Darjeeling, Kalimpong and North Dinajpur districts of West Bengal;

(b) the funds allocated to each projects/works undertaken under BADP since 2019 in Darjeeling, Kalimpong and North Dinajpur districts, block-wise; and

(c) the status of the work initiated/under construction/completed under BADP in these districts since 2019?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Since 2019-20, 403 works/projects of Rs.78.01 crore have been sanctioned for habitations covered under BADP in Darjeeling, Kalimpong and North Dinajpur districts. District-wise details of projects sanctioned, dropped due to delay in initiation of projects, completed and ongoing are as follows:

Districts	No. of works sanctioned	No. of words not initiated	No. of works initiated	No. of works completed	No. of ongoing works
Darjeeling	185	27	158	157	01
Kalimpong	47	4	43	43	-
North Dinajpur	171	28	143	141	02

Under BADP, the State Government/ Union Territory Administration being the implementing authority, is primarily responsible for allocation of fund to the respective district administration.
